

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2694/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, 23 June, 2021

Sub:- Casual Leave.

Ref:- Letter dated 17.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.06.2021, has been granted.

Yours faithfully,

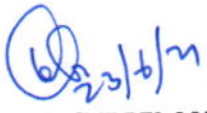
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2695/A, dated 23.6.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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